

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013,**  
**APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018,**  
**APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014,**  
**APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015, AND**  
**APPEAL NO.368 OF 2017& IA NO. 746 OF 2017**

**Dated:** 20<sup>th</sup> September, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

**Appeal No. 26 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh  
Mr. Aditya Mishra for R-1

Mr. Basava Prabhu Patil, Sr. Adv.  
Ms. Geet R. Ahuja  
Ms. Rachita Hiremath  
Mr. Anantha Narayana M.G. for R-2

**A.No. 49 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh  
Mr. Aditya Mishra for R-1

Mr. Anantha Narayana M.G. for R-2

**Appeal No. 302 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Kumar Mihir  
Mr. Abhishek Kaushik for R-2

**A.No. 144 of 2014 & IA No. 244 of 2014**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh  
Mr. Aditya Mishra for R-1

Mr. Basava Prabhu Patil, Sr. Adv.  
Ms. Geet R. Ahuja  
Ms. Rachita Hiremath  
Mr. Anantha Narayana M.G. for R-2

Mr. Manu Seshadri  
Mr. Samarth Choudhary for R-3

**Appeal No.166 of 2015 & IA No. 269 of 2015**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh  
Mr. Aditya Mishra for R-1

Mr. Basava Prabhu Patil, Sr. Adv.  
Ms. Geet R. Ahuja

Ms. Rachita Hiremath  
Mr. Anantha Narayana M.G. for R-2

Mr. Manu Seshadri  
Mr. Samarth Choudhary for R-3

**Appeal No.368 of 2017& IA No. 746 of 2017**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Anantha Narayana M.G.  
Mr. Tarun Gulia

**ORDER**

List this batch of Appeals for hearing on **03.10.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*pr/vg*

**(Justice N.K. Patil)**  
**Judicial Member**